

AS

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW, BENCH LUCKNOW

Original Application No. 48 of 1992

Raghu Nath Singh Applicant

Verus

Indian Council of Agricultural Research,
Krishi Bhawan, New Delhi through its,
Director General and others. Res.

Hon'ble Mr. S.L. Prasad, Member (C)

The applicant Sri ^{Singh} Raghunath ~~Prasad~~ has been identified by his counsel Sri Kapil Deo and has moved an application to the effect that since his grievance has been redressed by the respondents, ^{he} does not want to proceed further with this case and wants that his application be dismissed as withdrawn, as the same has become infructuous due to redressal of his grievance.

2. This is noteworthy that Vinod Kumar Dubey Scientist/Training Associate of the respondent no. 2 (Lal Bahadur Shastri Krishi Vigyan Kendra-Gopal Gram, Gonda) is also present as pairokar from the side of the respondents.

3. In view of the above, the application of the applicant stands dismissed as withdrawn. No order as to cost.


Member (C) 15.10.92

Lucknow Dated 15.10.1992.

(RCA)